

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 250 of 2014, 284 of 2014 and 297 of 2014**

**Dated : 14<sup>th</sup> July, 2015**

**In the matter of:**

**A.No. 250 of 2014**

**Biomass Energy Developers Association & Ors. .... Appellant(s)**  
**Versus**  
**Andhra Pradesh State Electricity Regulatory Commission & ors.**  
**....Respondent(s)**

Counsel for the Appellant(s) : None  
Counsel for the Respondent(s) : Mr. A Subba Rao

**Appeal No. 284 of 2014**

**Biomass Energy Developers Assn. & Ors. .... Appellant(s)**  
**Versus**  
**Andhra Pradesh State Electricity Regulatory Commission & Ors.**  
**....Respondent(s)**

Counsel for the Appellant(s) : None  
Counsel for the Respondent(s) : Mr. A Subba Rao

**Appeal No. 297 of 2014**

**M/s The South Indian Sugar Mills Assn. & Ors. .... Appellant(s)**  
**Versus**  
**Andhra Pradesh State Electricity Regulatory Commission & Ors.**  
**....Respondent(s)**

Counsel for the Appellant(s) : None  
Counsel for the Respondent(s) : Mr. Subba Rao

**ORDER**

Bench did not assemble today.

Matter is posted for further hearing on **02<sup>nd</sup> Sept. 2015.**

**Court Master**

rkt